ANF-2F
APPLICATION FORM FOR SEEKING CLARIFICATIONS ON FOREIGN TRADE POLICY

1. Name and address of the applicant seeking clarification:

2. Brief subject of clarification:

3. Source (whichever is applicable):
   a) Foreign Trade Policy: paragraph(s)
   b) Handbook (Vol.1): paragraph(s)
   c) ITC(HS)-Import
      ITC Code: ........................................
      Product: ........................................
   d) ITC(HS)-Export
      ITC Code: ........................................
      Product: ........................................
   e) Others:

4. Clarification required

Signature of the Applicant

Name: ........................................

Place: .....................
Mobile/Tel. No.: ........................................

Date: .....................
E-mail Address: ........................................